

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 723 OF 2016 IN
DFR NO. 3716 OF 2016**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Transmission Corporation of Andhra Pradesh Ltd. ...Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

List the matter on **01.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh